

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.202
CP(IB) 104 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Leeboy India Construction Equipment Pvt Ltd
V/s
Aadnath Trade Wings Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 22/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Prutha Bhavsar, Proxy. Adv. for Ms. Natasha Shah,
For the Respondent : Mr. Shakti Mathews, Adv.

ORDER

The applicant is directed to file NeSL Certificate on or before the next date of hearing.

List the matter on 10.06.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)